

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:308

ANSWERED ON:23.11.2012

EFFECT OF MINING ON UNDERGROUND WATER

Dhurve Jyoti;Naranbhai Shri Kachhadia

Will the Minister of MINES be pleased to state:

(a) whether the Union Government has taken note that grant of mining lease for quarrying miliolite limestone by the State Governments of Madhya Pradesh (M. P.) and Gujarat has changed the underground water content and polluted water in Balaghat, Morena etc. of M.P. and Kutch and Bhavnagar in Gujarat;

(b) if so, the details thereof;

(c) whether the Union Government has coordinated with the State Governments to check the said problem; and

(d) if so, the details thereof?

Answer

MINISTER OF MINES (SHRI DINSHA PATEL)

(a)and (b): As per available information, miliolite limestone does not occur in Balaghat and Morena districts Madhya Pradesh. One mining lease for miliolite limestone has been granted in Bhavnagar district of Gujarat. However, there is no report of change in underground water content or pollution of water due to mining of miliolite limestone in Bhavnagar district of Gujarat and no such condition is reported in Kutch area.

(c)and (d): Does not arise in view of reply at (a) and (b) above.